

Effective Functioning of the Commission of SC/ST

3386. SHRI KODIKUNNIL SURESH :

SHRI SOMJIBHAI DAMOR :

Will the Minister of WELFARE be pleased to state :

(a) whether the newly constituted National Commission for Scheduled Castes and Scheduled Tribes is functioning properly ;

(b) the number of meetings held by the Commission and the number of reports submitted so far ;

(c) whether the Government have received some complaints regarding function of the Commission ; and

(d) if so, whether the Government propose to review the functioning of the Commission in light of the rules framed recently ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) The National Commission for Scheduled Castes and Scheduled Tribes under the amended Article 338 of the Constitution is yet to be constituted.

(b) to (d) Do not arise.

[Translation]

Work Assigned to Subject Experts

3387. SHRI KALKA DASS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some Subject Experts were appointed in State Council of

Educational Research and Training, Directorate of Education, Delhi Administration through Union Public Service Commission during 1985 and 1986 ;

(b) if so, the details thereof ;

(c) the nature of duties assigned to them ;

(d) whether the work assigned to the Subject Experts as per their service conditions has now been withdrawn from them and new appointments have been made in higher scales of pay in National Council of Educational Research and Training, an autonomous body, for the same work ; and

(e) if so, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) SCERT, Delhi, in its present form was not in existence in 1985-86. However, five subject specialists on the recommendation of the UPSC were appointed by the Directorate of Education, Delhi during July, 1985 to April, 1986 for erstwhile State Institute of Education, Delhi.

(c) The Subject Experts were expected to provide in-service training, improvisation of syllabi and guidance in respective subjects to class room teachers.

(d) and (e) The work assigned to the Subject Experts in the Directorate of Education has not been withdrawn. Appointments in the SCERT, an autonomous registered body, are made in accordance with its own selection procedures. NCERT is not concerned with the matter.